

# ORISSA HIGH COURT

## FILING REPORT AS ON :17/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/1676/2024	CHATURBHUJA NAIK VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	KAMAKHYANAGAR /466 /2023 () //
2	D-BLAPL/1678/2024	HEMANTA PRADHAN VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /62 /2023 () //
3	D-BLAPL/1682/2024	ARUN DIGAL VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	KHANDAGIRI P.S. /381 /2021 () //
4	D-BLAPL/1686/2024	UPENDRA PANGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /163 /2023 () //
5	D-BLAPL/1687/2024	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /86 /2023 () //
6	D-BLAPL/1695/2024	SOMNATH DAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CAPITAL P.S. /252 /2023 () //
7	D-BLAPL/1704/2024	BISWA BAIKUNTHA MALLIK@BABU@BADABABU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	CHARMAL /90 /2022 () //
8	D-BLAPL/1706/2024	PINTU SAHANI VS STATE OF ODISHA	MRUTYUNJAYA MOHANTY VS	NIALI /428 /2023 () //
9	D-BLAPL/1707/2024	SRINIBAS BEHERA@PINU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /1 /2024 () //
10	D-BLAPL/1709/2024	HADU@ZAKERSA SAHA VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	NAUGAON /311 /2023 () //
11	D-BLAPL/1715/2024	BRAJA BIHARI PRADHAN VS STATE OF ODISHA	AMIT BISWAL VS	MANAMUNDA /134 /2023 () //

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12	D-BLAPL/1716/2024	LADHO MAHANANDIA VS STATE OF ODISHA	S.S.RAY (2) VS	TALSARA /53 /2023 () //
13	D-BLAPL/1717/2024	TUNA @ ASIT KAMILA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BAISINGA /243 /2023 () //
14	D-BLAPL/1718/2024	DIPU @PINTAN DALEI VS STATE OF ODISHA	AMIT BISWAL VS	MANCHESWAR P.S. /311 /2023 () //
15	D-BLAPL/1719/2024	VIKESH SINGH VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /306 /2023 () //
16	D-BLAPL/1720/2024	SUDHANSU SEKHAR SAHOO @ ANIL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /1 /2024 () //
17	D-BLAPL/1723/2024	PRAMOD KUMAR GOUDA VS STATE OF ODISHA	PARIKSHIT PANDA VS	/ /0 () //
18	D-BLAPL/1725/2024	IMRAN KHAN @ RAJA @ M.D. RAJA VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /61 /2023 () //
19	D-BLAPL/1727/2024	ASHRUMOCHAN ROUT @ LITUN VS STATE OF ODISHA	SUBHRAJIT MOHANTY VS	SPECIAL CRIME UNIT /5 /2023 () //
20	D-BLAPL/1731/2024	NAGENDRA DUBEY VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /76 /2023 () //
21	D-BLAPL/1747/2024	JOHN NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
22	D-BLAPL/1750/2024	MANOJ KUMAR PANDA VS STATE OF ODISHA	SANJIT MISHRA VS	NAYAPALLI P.S. /695 /2022 () //
23	D-BLAPL/1753/2024	BHUBAN MOHAN DASH	JEETENDRA SAHU	KEONJHAR SADAR /397 /2022

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		VS	VS	()
24	D-BLAPL/1754/2024	STATE OF ODISHA SADASIVA JENA	AJIT KUMAR SAHOO	// BHANDARIPOKHARI /146 /2022
		VS	VS	()
25	D-BLAPL/1755/2024	STATE OF ODISHA SUNIL KUMAR NANDA	BASUDEV PUJARI	// ATHGARH /233 /2023
		VS	VS	()
26	D-BLAPL/1757/2024	STATE OF ODISHA NARESH KUMAR GAHIR @ AHIR	SATYANARAYAN MISHRA	// KOMNA PS /399 /2023
		VS	VS	()
27	D-BLAPL/1764/2024	STATE OF ODISHA GURU PUJARI	BINI MISHRA	// BOIPARIGUDA /254 /2023
		VS	VS	()
28	D-BLAPL/1770/2024	STATE OF ODISHA JALANDHAR MATAM	SURYAKANTA DWIBEDI	// POTTANGI /126 /2023
		VS	VS	()
29	D-BLAPL/1773/2024	STATE OF ODISHA BIBHU JENA	JYOTIRMAYA SAHOO	// KHALLIKOTE /534 /2021
		VS	VS	()
30	D-BLAPL/1775/2024	STATE OF ODISHA SANJAY KUMAR	DUSHMANTA SAOO	// BADAGADA /168 /2023
		VS	VS	()
31	D-BLAPL/1778/2024	STATE OF ODISHA ABDUL MAHAMMAD @ KALIA	SAKTI PRASAD DAS	// KHANDAGIRI P.S. /288 /2023
		VS	VS	()
32	D-BLAPL/1780/2024	STATE OF ODISHA GOPABANDHU DAS	SK. ZAFARULLA	// JHARSUGUDA GRPS /128 /2023
		VS	VS	()
33	D-BLAPL/1781/2024	STATE OF ODISHA PINTU @ SAHIL GAGRAI	SK. ZAFARULLA	// CHAMPUA /108 /2023
		VS	VS	()
34	D-BLAPL/1782/2024	STATE OF ODISHA KARMA SUNA @ JADU BHUYAN	SK. ZAFARULLA	// JHARSUGUDA GRPS /107 /2022
		VS	VS	()

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35	D-BLAPL/1783/2024	STATE OF ODISHA JITENDRA KUMAR MALLIK @ JITENDRA MALLICK VS	AMULYA RATNA PANDA VS	// MANGALPUR /226 /2021 ()
36	D-BLAPL/1787/2024	STATE OF ODISHA MADHABA RANA VS	MOHENDRA KUMAR MOHAPATRO VS	// THAKURGARH /2 /2016 ()
37	D-BLAPL/1790/2024	STATE OF ODISHA CHANDAN NAYAK @ BALUA VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /11 /2023 ()
38	D-BLAPL/1791/2024	STATE OF ODISHA FARUK KHAN VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /11 /2023 ()
39	D-BLAPL/1793/2024	STATE OF ODISHA SANJAY KUMAR VS	MANOJ KUMAR PANDA VS	// KHARIAR /62 /2022 ()
40	D-BLAPL/1794/2024	STATE OF ODISHA GANESH NAIK VS	RABINDRA NATH PRUSTY VS	// JHARSUGUDA /197 /2023 ()
41	D-BLAPL/1795/2024	STATE OF ODISHA CHAITANYA NAYAK @ RABI VS	SUBHANKAR ROUT VS	// BANAPUR P.S. /275 /2023 ()
42	D-BLAPL/1799/2024	STATE OF ODISHA DIPU RANJAN SWAIN VS	AMULYA RATNA PANDA VS	// //0 ()
43	D-BLAPL/1800/2024	STATE OF ODISHA BUDU HARIJAN VS	AJAYA KUMAR MOHARANA VS	// CHITRAKONDA /58 /2022 ()
44	D-BLAPL/1803/2024	STATE OF ODISHA SOUMYA RANJAN PRADHAN @ LUCKY VS	PRAKASH KUMAR PATRA VS	// CYBER CRIME AND ECONOMIC OFFENCE /37 /2023 ()
45	D-BLAPL/1804/2024	STATE OF ODISHA KEFAJUDDIN @KALA BABU VS STATE OF ODISHA	SAROJ BARIK VS	// //0 ()

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46	D-BLAPL/1811/2024	JADU @ HEMASAGAR PRADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BURLA /417 /2023 () //
47	D-BLAPL/1813/2024	SONU MAHATO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SUNDARGARH TOWN /224 /2022 () //
48	D-BLAPL/1814/2024	SUBAL BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	SATYABADI /114 /2019 () //
49	D-BLAPL/1824/2024	BINAYA KUMAR SETH @ MUNA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BHAWANIPATNA SADAR /210 /2023 () //
50	D-BLAPL/1826/2024	PRAMOD PASWAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JHARSUGUDA GRPS /128 /2023 () //
51	D-BLAPL/1831/2024	JITENDRA NAIK VS STATE OF ODISHA	SAYED MUZAFFAR ALLI VS	BIRMAHARAJPUR /168 /2023 () //
52	D-BLAPL/1838/2024	SURJIT KUMAR DHAL VS STATE OF ODISHA (EOW)	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /26 /2023 () //
53	D-BLAPL/1843/2024	K. V. GIRISH VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /8 /2021 () //
54	D-BLAPL/1845/2024	DULA MADKAMI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /292 /2023 () //
55	D-BLAPL/1846/2024	INDRAJIT MADHI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /292 /2023 () //
56	D-BLAPL/1849/2024	PRATYUSH KANT DASH VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPURE TOWN /236 /2023 () //
57	D-CMAPL/2203/2024	ALEKH BEHERA	DEBASISH PATNAİK	//

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		VS	VS	0
		SK. MASTAN		//
58	D-CMAPL/2241/2024	RABINDRA NATH SAHOO	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
59	D-CMP/2188/2024	ADAITYA PRASAD SAHOO @ ADWAIT PRASAD SAHU	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		SURENDRA PATI		//
60	D-CMP/2202/2024	SUKANTI DASH	AJIT CH MOHAPATRA	//
		VS	VS	0
		JHARANA PARIDA		//
61	D-CMP/2274/2024	BANDANA MANGARAJ	SOUMYA MISHRA	//
		VS	VS	0
		THE ARCHDIOCESE OF CUTTACK-BHUBANESWAR		//
62	D-CMP/2308/2024	SOVARANI DEB	GHANASHYAM NAMTOAR	//
		VS	VS	0
		SUJIT DEB		//
63	D-CMP/2353/2024	SANTOSH KUMAR DEBATA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		SHAILOJA SHANKAR SINGH DEO		//
64	D-CMP/2412/2024	MANMOHAN SRIMAL	BHABANI SANKAR MISHRA	//
		VS	VS	0
		POONAM SRIMALI @ PUSHPAKAR		//
65	D-CMP/2469/2024	PITAMBAR SETHI	SANJAY KUMAR PANDA	//
		VS	VS	0
		RAJENDRA BARIK		//
66	D-CMP/2476/2024	MONALISA LENKA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		DEBENDRA KUMAR SAMANTARAY		//
67	D-CONTC/2218/2024	SARAT CHANDRA SAHU	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
68	D-CONTC/2228/2024	AKSHHAYA KUMAR TARAI	SANTOSH KUMAR SWAIN	//
		VS	VS	0

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69	D-CONTC/2229/2024	PROF. DR. SUMAN DAS, REGIONAL DIRECTOR OF EDUCATION, ODISHA PRATIMA PRADHAN VS	ADV. VS	// // 0
70	D-CONTC/2236/2024	SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, BBSR PANKAJ SHARMA VS	ADV. VS	// // 0
71	D-CONTC/2283/2024	AMULYA KUMAR PRADHAN, DISTRICT EDUCATION OFFICER, SUNDARGARH PRABHU PRASAD PANDA VS	ADV. VS	// // 0
72	D-CONTC/2287/2024	DR. BHAGIRATHI KANDI, OFFICER IN CHARGE, STUDENT ACADEMIC MANAGEMENT SYSTEM, HIGHER EDUCATION DEPT. PRADEEP KUMAR SAHU VS	ADV. VS	// // 0
73	D-CONTC/2305/2024	RATNAKAR SIAL, ADDL. CHIEF ENGINEER, RWS AND S CIRCLE, BALASORE KAILASH CHANDRA KANDI VS	HIMANSU BHUSAN SUTAR VS	// // 0
74	D-CONTC/2313/2024	PINAKI MISHRA, I.P.S. BIGHNESWAR PRADHAN VS	ADV. VS	// // 0
75	D-CONTC/2315/2024	ANU GARG, IAS ALOK CHANDRA PRADHAN VS	ADV. VS	// // 0
76	D-CONTC/2318/2024	ASWATHY S., I.A.S. LABANYA NAIK VS	ADV. VS	// // 0
77	D-CONTC/2321/2024	MITRABHANU KACHHAP, DISTRICT EDUCATION OFFICER, BARGARH SUNIL KUMAR GURU VS	ADV. VS	// // 0
78	D-CONTC/2328/2024	SUSHIL KUMAR LOHANI, I.A.S. SANJAYA NAIK VS	PRASANTA KUMAR SAHOO VS	// // 0
79	D-CONTC/2333/2024	JASMINE S. SAHOO, DISTRICT LABOUR OFFICER, RAYAGADA NEELAKANTHA DASH VS	ADV. VS	// // 0
		DIBYAJYOLTI PARIDA, I.A.S.		//

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80	D-CONTC/2365/2024	BINODINI INFRASTRUCTURE PVT. LTD. VS VIR VIKRAM YADAV, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/2373/2024	JAGANNATH NAYAK VS ASWATHI S, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/2376/2024	JAYANTI SAHOO VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/2380/2024	BIJAYA KUMAR HOTTA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/2383/2024	TANKADHAR BARIK VS GOURIRANI NAIK, O.E.S.	AMITAV TRIPATHY VS	// 0 //
85	D-CONTC/2388/2024	PRAHALAD KUMAR PRADHAN VS GOURIRANI NAIK, O.E.S.	AMITAV TRIPATHY VS	// 0 //
86	D-CONTC/2391/2024	JAYANARAYAN SAMANTA VS GOURIRANI NAIK, O.E.S.	AMITAV TRIPATHY VS	// 0 //
87	D-CONTC/2395/2024	RAJENDRA KUMAR BARIK VS GOURIRANI NAIK, O.E.S.	AMITAV TRIPATHY VS	// 0 //
88	D-CONTC/2403/2024	MITRABHANU BEHERA VS GOURIRANI NAIK, O.E.S.	AMITAV TRIPATHY VS	// 0 //
89	D-CONTC/2405/2024	SANKARSAN MAHANTA VS GOURIRANI NAIK, O.E.S.	AMITAV TRIPATHY VS	// 0 //
90	D-CONTC/2411/2024	LAXMIDHAR SAHOO VS GOURIRANI NAIK, O.E.S.	AMITAV TRIPATHY VS	// 0 //
91	D-CONTC/2413/2024	S.C.S. SIKSHYA KENDRA, NAYAGARH	ADV.	//



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		VS	VS	0
92	D-CONTC/2415/2024	ASWATHY S., I.A.S. BIBHUTI BHUSAN BEHERA	ADV.	//
		VS	VS	0
93	D-CONTC/2417/2024	PURNA CHANDRA SETHI,DEO,BARIPADA BASANTI JENA	ADV.	//
		VS	VS	0
94	D-CONTC/2418/2024	DILLIP KUMAR NAYAK, TAHASILDAR, NISCHINTAKOILI, CUTTACK BHARATI BEHERA	ADV.	//
		VS	VS	0
95	D-CONTC/2419/2024	PURNA CHANDRA SETHI,DEO,BARIPADA NANDAN MOHANTY	ADV.	//
		VS	VS	0
96	D-CONTC/2421/2024	ASWATHY S., I.A.S. KHITISH KUMAR KAR	ADV.	//
		VS	VS	0
97	D-CONTC/2423/2024	PRATIVA MANJARI DAS,DEO,BALASORE SANGHAMITRA PATNAIK	ADV.	//
		VS	VS	0
98	D-CONTC/2425/2024	ASWATHY S., I.A.S. RAJASHREE MOHANTY	ADV.	//
		VS	VS	0
99	D-CONTC/2426/2024	ASWATHY S., I.A.S. SRIKANTA BARIK	ADV.	//
		VS	VS	0
100	D-CONTC/2428/2024	PRATIVA MANJARI DAS,DEO,BALASORE SOMANATH MANTRY	ADV.	//
		VS	VS	0
101	D-CONTC/2429/2024	PURNA CHANDRA SETHI,DEO,BARIPADA SUBHASH CHANDRA GURU	ADV.	//
		VS	VS	0
102	D-CONTC/2434/2024	DIBYAJYOTI PARIDA, I.A.S. PRATYUSHA RAJESWARI SINGH@P.RAJESWARI	ADV.	//
		VS	VS	0

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103	D-CONTC/2439/2024	MANAS RANJAN SWAIN, TAHASILDAR, BBSR KALI CHARAN DAS VS	ADV. VS	// // 0
104	D-CONTC/2440/2024	PRAFULLA SHIAL,,B.M.,,SBI,CHHANGIRI BRANCH RAJU SUNAR VS	ADV. VS	// // 0
105	D-CONTC/2445/2024	BIJAY KUMAR SHARMA, I.P.S. ADWAITA PRASAD PANDA VS	ADV. VS	// // 0
106	D-CONTC/2450/2024	ANU GARG,IAS,ADDL. CHIEF SECY. TO GOVT.,W.R. DEPT. MANI DEI VS	ADV. VS	// // 0
107	D-CONTC/2451/2024	ASWASTHI S.,IAS,PRINCIPAL SECY. TO THE GOVT.,S AND M.E. DEPT.,ODISHA BHIMASEN SAHOO VS	ADV. VS	// // 0
108	D-CONTC/2454/2024	SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT. REVENUE AND DISASTER MANAGEMENT DEPT. INDRAMANI SAMAL VS	ADV. VS	// // 0
109	D-CONTC/2458/2024	SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT. REVENUE AND DISASTER MANAGEMENT DEPT. SUKANTA CHARAN DAS VS	ADV. VS	// // 0
110	D-CONTC/2462/2024	SATYABRATA SAHU, ADDL. CHIEF SECY. TO GOVT. REVENUE AND DISASTER MANAGEMENT DEPT. MAHENDRA KUMAR AICH VS	ADV. VS	// // 0
111	D-CONTC/2463/2024	ASWATHY S., I.A.S. VALENTINA RAY VS	TUSAR KUMAR MISHRA VS	// // 0
112	D-CONTC/2465/2024	ARUN SARANGI, I.P.S. MANU MAJHI VS	ADV. VS	// // 0
113	D-CONTC/2467/2024	ALOK KAR,ADDL. SECY. TO GOVT.,W.R. DEPT.,ODISHA ANAMA PATEL VS	ADV. VS	// // 0
		ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//

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114	D-CONTC/2470/2024	DUTIA CHANDRA PATEL VS ALOK KAR,ADDL. SECY. TO GOVT.,W.R. DEPT.,ODISHA	ADV. VS	// 0 //
115	D-CONTC/2474/2024	CHANDRA PATEL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// 0 //
116	D-CONTC/2478/2024	GOPABANDHU DASH VS VIR VIKRAM YADAV,IAS,COMMNR. CUM SECY.,WORKS DEPT.	ADV. VS	// 0 //
117	D-CONTC/2480/2024	HARADEI JAGAT VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// 0 //
118	D-CONTC/2481/2024	KAVITA PARIJA VS MANORANJAN MOHAPATRA,SECY., C.D.A., CUTTACK	adv. VS	// 0 //
119	D-CONTC/2482/2024	KUMAR HANS VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// 0 //
120	D-CONTC/2484/2024	TIKCHAN ADBANG VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// 0 //
121	D-CONTC/2485/2024	AGASTI PATEL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// 0 //
122	D-CONTC/2487/2024	BAIKUNTHA PATEL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// 0 //
123	D-CONTC/2488/2024	PRAKASH CHANDRA PATEL VS ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR	ADV. VS	// 0 //
124	D-CONTC/2490/2024	DASIA DAS VS KABIRAJ PRADHAN,TAHASILDAR,DHARAKOT	ADV. VS	// 0 //
125	D-CONTC/2492/2024	KUNU MAJHI	ADV.	//

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		VS	VS	0
126	D-CONTC/2493/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR NARAYAN PANIGRAHY	ADV.	//
		VS	VS	0
127	D-CONTC/2495/2024	BIJAYALAXMI NAYAK,OAS,TAHASILDAR,KABISURYANAGAR NAKUL NAIK	ADV.	//
		VS	VS	0
128	D-CONTC/2496/2024	SUMAN SUDHA KUNDU,BDO,PATRAPUR BLOCK JAGABANDHU PATEL	ADV.	//
		VS	VS	0
129	D-CONTC/2497/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR RAMESWAR PATEL	ADV.	//
		VS	VS	0
130	D-CONTC/2498/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR ALEKHA PATEL	ADV.	//
		VS	VS	0
131	D-CONTC/2499/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR DURGA MAJHI	ADV.	//
		VS	VS	0
132	D-CONTC/2500/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR SANJAY KUMAR PATEL	ADV.	//
		VS	VS	0
133	D-CONTC/2501/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR TRIPURA PATEL	ADV.	//
		VS	VS	0
134	D-CONTC/2502/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR LALITA PATEL	ADV.	//
		VS	VS	0
135	D-CONTC/2503/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR KIRTAN PATEL	ADV.	//
		VS	VS	0
136	D-CONTC/2504/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR HARI PATEL	ADV.	//
		VS	VS	0

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137	D-CONTC/2505/2024	ALOK KAR, DIRECTOR (R AND R), EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES, ODISHA, BBSR SUKANTA KUMAR MOHANTY VS USHA PADHI, IAS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
138	D-CRLA/1702/2024	PRASANNA @ PRASNA SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	JARAPADA /74 /2008 () //
139	D-CRLA/1798/2024	BISWAJIT SAMAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	TALCHER TOWN /329 /2019 () //
140	D-CRLA/1816/2024	RUDRA BISOY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /187 /2023 () //
141	D-CRLA/1841/2024	BISWAJIT SAMAL VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	TALCHER TOWN /329 /2019 () //
142	D-CRLA/1844/2024	PRADEEP KUMAR SWAIN @ HANUMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /45 /2018 () //
143	D-CRLMA/1713/2024	MAYA BISWAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	DASPALLA /61 /2021 () //
144	D-CRLMA/1740/2024	PRAHALLAD MAL VS STATE OF ODISHA	ADV. VS	//0 () //
145	D-CRLMC/1705/2024	CHHABI JENA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DASPALLA /90 /2020 () //
146	D-CRLMC/1712/2024	MANOJ KUMAR NAIK VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	KUCHINDA /76 /2022 () //
147	D-CRLMC/1724/2024	BIRENDRA KHATUA VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 () //

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148	D-CRLMC/1729/2024	BASUDEV BEHERA VS RATIKANTA MAHAPATRA	PRASANTA KUMAR NANDA VS	KHURDA P.S. /482 /2013 () //
149	D-CRLMC/1735/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /115 /2022 () //
150	D-CRLMC/1741/2024	RADHAKANTA MAHANTA VS STATE OF ODISHA	HEMANT KUMAR MUND VS	TURUMUNGA /22 /2017 () //
151	D-CRLMC/1749/2024	SURAT SETHI @ SARAT VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KISINDA /33 /2013 () //
152	D-CRLMC/1762/2024	AGASTI KARAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /9 /2022 () //
153	D-CRLMC/1771/2024	AJAY KUMAR DAS VS ASSISTANT DIRECTOR, ENFORCEMENT DIRECTORATE, (FEMA AND PMLA), GOVT OF INDIA, BBSR	PRANAB KUMAR GHOSE VS	BHUBANESWAR VIGILANCE /23 /2020 () //
154	D-CRLMC/1801/2024	SOUMYA RANJAN ROUT VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	MAHILA P.S. BUXIBAZAR /119 /2023 () //
155	D-CRLMC/1806/2024	RUDRADEB SUNA @ RUDRA SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /28 /2002 () //
156	D-CRLMC/1808/2024	SK. NASRULLA VS NAAZNI ARA BEGUM	JAGANNATH KAMILA VS	//0 () //
157	D-CRLMC/1810/2024	PRAKASH CHANDRA PATTNAIK VS STATE OF ODISHA(VIG.)	ASIT KUMAR PATTNAIK VS	KORAPUT VIGILANCE /38 /2010 () //
158	D-CRLMC/1812/2024	KANHU DIGAL @ KANHU CHARAN DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /34 /2017 () //
159	D-CRLMC/1818/2024	DURGASI BALEYA@D.BALEYYA	SANJAY KUMAR PRADHAN	JARADA /392 /2022

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		VS	VS	()
160	D-CRLMC/1820/2024	STATE OF ODISHA G.GHANASHYAM@SHYAMABHANA	SANJAY KUMAR PRADHAN	// JARADA /392 /2022
		VS	VS	()
161	D-CRLMC/1827/2024	STATE OF ODISHA TUNA SETHI@NANDI	RADHARAMAN DAS NAYAK	// CHAMAKHANDI /297 /2023
		VS	VS	()
162	D-CRLMC/1833/2024	STATE OF ODISHA AKULA VENKATESWAR RAO	ASHOK DAS	// / /0
		VS	VS	()
163	D-CRLMC/1840/2024	M/S SANDEEP TRADERS MANAS RANJAN ROUT	PRANAYA KUMAR DASH	// BANHARPALI /12 /2024
		VS	VS	()
164	D-CRLMC/1847/2024	STATE OF ODISHA PADMANAVA MOHAPATRA	LALIT KUMAR MAHARANA	// MAHANGA /343 /2022
		VS	VS	()
165	D-CRLMC/1850/2024	STATE OF ODISHA ANITA BEHERA	PRAVASH CHANDRA JENA	// DHAMNAGAR /239 /2023
		VS	VS	()
166	D-CRLMC/1851/2024	STATE OF ODISHA SANDIP KUMAR ROUT	DEBADEEPTA SAHOO	// / /0
		VS	VS	()
167	D-CRLMC/1852/2024	STATE OF ODISHA BIJAY KUMAR DHAL	PRADEEP KUMAR DAS	// CHANDABALI /75 /2017
		VS	VS	()
168	D-CRLMC/1853/2024	STATE OF ODISHA KOUSIK SAHA @ KAUSHIK SAHA	SUSANTA KUMAR TRIPATHY	// NANDIPADA /114 /2022
		VS	VS	()
169	D-CRLMP/1675/2024	STATE OF ODISHA D.ISWAR REDDY	NRUSINGHA NANDA MOHAPATRA	// / /0
		VS	VS	()
170	D-CRLMP/1691/2024	STATE OF ODISHA MANISH DEBNATH	SIDHARTH PRASAD DAS	// MAHILA P.S. BUXIBAZAR /112 /2020
		VS	VS	()

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171	D-CRLMP/1732/2024	STATE OF ODISHA KRUSHNA CHANDRA MOHAPATRA VS	BHUBANESWAR DASH VS	// / / 0 ()
172	D-CRLMP/1745/2024	STATE OF ODISHA RASHMI RANJAN PRAHARAJ VS	GOURI KUMAR RATH VS	// / / 0 ()
173	D-CRLMP/1759/2024	SRABANI MOHAPATRA RADHARANI BEHERA VS	PRAVASH CH JENA VS	// / / 0 ()
174	D-CRLMP/1760/2024	STATE OF ODISHA ANUSAYA PRADHAN VS	AMITAV TRIPATHY VS	// / / 0 ()
175	D-CRLMP/1761/2024	STATE OF ODISHA DAMBARUDHAR NAYAK VS	ARJUNA CHARANA BEHERA VS	// / / 0 ()
176	D-CRLMP/1768/2024	STATE OF ODISHA SRI JAGANNATH ELECTRICALS, CUTTACK VS	MANORANJAN MISHRA VS	// / / 0 ()
177	D-CRLMP/1784/2024	STATE OF ODISHA TARASINGH BEHERA VS	AJAYA KUMAR TRIPATHY VS	// / / 0 ()
178	D-CRLMP/1819/2024	STATE OF ODISHA BISWARANJAN SWAIN VS	SAROJ KUMAR BHUYAN VS	// / / 0 ()
179	D-CRLMP/1825/2024	STATE OF ODISHA SUSHREE PATRA VS	PRASANTA KUMAR DAS VS	// / / 0 ()
180	D-CRLMP/1839/2024	THE SUPERINTENDENT OF POLICE, JAJPUR BIKRAM BIKASH DASH VS	BISHNU PRASAD PRADHAN VS	// / / 0 ()
181	D-CRLREV/1711/2024	STATE OF ODISHA CHANDRA ROUT @ PRIYAJIT ROUT VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// NIALI /490 /2022 () //



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182	D-CRLREV/1785/2024	NARENDRA PALAI VS JAYASHREE NAYAK	PRABIR KUMAR RAY VS	//0 0 //
183	D-CRLREV/1829/2024	DHANU HANSDAH VS ARATI MURMU @ HANSDAH	BIBEKANANADA MAHAPATRA VS	//0 0 //
184	D-FAO/2483/2024	MITHILESH MAHANAND VS UNION OF INDIA	SUVEN KUMAR PANI VS	//0 0 //
185	D-MACA/2252/2024	RADHESHYAM DURGA VS JANARDAN PANDA	DHANANJAYA MUND VS	//0 0 //
186	D-MACA/2336/2024	P. HARISH SRAVAN KUMAR VS LAICHAN KHEMUNDU	ARIJEET MISHRA VS	//0 0 //
187	D-MACA/2349/2024	P. HARISH SRAVAN SAHU VS DHABALESWAR SAHU	ARIJEET MISHRA VS	//0 0 //
188	D-MACA/2378/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS RANJULATA DAS	P.K.TRIPATHY VS	//0 0 //
189	D-MACA/2396/2024	DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS RANJAN ROUL	SOMNATH ROY VS	//0 0 //
190	D-MATA/2342/2024	MANAS KUMAR NATH VS MONALISA RATH	SHISHIR KUMAR SAMAL VS	//0 0 //
191	D-MATA/2486/2024	ANNA BARIK VS BRAHMANANDA BARIK	BIRENDRA KUMAR PARDHI VS	//0 0 //
192	D-RPFAM/2326/2024	SRINIBAS BARIK VS MONALISA BARIK	AJAYA KUMAR JENA VS	//0 0 //
193	D-RSA/2456/2024	FAKIR CHARAN MALLICK	DWARIKA PRASAD MOHANTY	//

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		VS	VS	0
194	D-RVWPET/2277/2024	BIJAY KUMAR MOHAPATRA BINOD BIHARI KARAN	ARUN KUMAR MISHRA 2	//
		VS	VS	0
195	D-RVWPET/2441/2024	STATE OF ODISHA EXECUTIVE ENGINEER,ELECTRICAL DIVN.	ADV.	//
		VS	VS	0
196	D-RVWPET/2489/2024	SOUTHCO METER READER SANGHA SANJUKTA BADAPANDA	BISHNU PRASAD PRADHAN	//
		VS	VS	0
197	D-TRP(C)/2372/2024	MONALISA SAHOO PRATIMA BEHERA	MALAYA KUMAR MISHRA	//
		VS	VS	0
198	D-TRP(C)/2381/2024	YUDHISTIR SAHOO TAPASWINI PARIDA	MAMATA MOHANTY	//
		VS	VS	0
199	D-TRPCRL/1817/2024	BISA RANJAN PARIDA MONICA MAHAPATRA	MALAYA KUMAR MISHRA	CHHEND /180 /2022
		VS	VS	0
200	D-WA/2385/2024	SWARNALATA PANDA STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//
		VS	VS	0
201	D-WA/2407/2024	JAGANNATH RATH STATE OF ODISHA	RABI NARAYAN MISHRA,A,G.A	//
		VS	VS	0
202	D-WA/2408/2024	SAMAL BARRAGE KARMACHARI SANGHA,ANGUL STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0
203	D-WA/2442/2024	PATITAPABAN DWIBEDI STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
204	D-WA/2461/2024	SACHIDANANDA SAHOO STATE OF ODISHA	DEBASIS MOHPATRA,A.S.C	//
		VS	VS	0

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205	D-WA/2494/2024	MAHESWAR BEHURA MUKESH KUMAR DASH VS THE COLLECTOR, DEOGARH	PRAKASH KUMAR SAMAL VS	// // 0 //
206	D-WP(C)/2187/2024	KAPILASH SAMANTARAY VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
207	D-WP(C)/2189/2024	SNEHALATA SAMANTARAY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
208	D-WP(C)/2190/2024	BETNOTI SCHOOL OF NURSING(GNM), MAYURBHANJ VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
209	D-WP(C)/2191/2024	DEBASMITA SAHOO VS RANJAN KUMAR SAHOO	DIGAMBAR SETHI VS	// 0 //
210	D-WP(C)/2192/2024	PATIRAM KALO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
211	D-WP(C)/2193/2024	BITUN GOCHHAYAT VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
212	D-WP(C)/2194/2024	NALINI PRABHA MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
213	D-WP(C)/2195/2024	GOURI SANKAR MISHRA VS STATE OF ODISHA	MANOJ VERMA VS	// 0 //
214	D-WP(C)/2196/2024	SANTILATA MOHANTY VS STATE OF ODISHA	SHAKTIDHARA MISHRA VS	// 0 //
215	D-WP(C)/2197/2024	DEEPAK KUMAR KHUNTIA VS THE CHIEF GENERAL MANAGER IN CHARGE, DEPT. OF BANKING OPERATION AND DEVELOPMENT, RBI, MUMBAI	SUSANTA KUMAR BARAL VS	// 0 //

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216	D-WP(C)/2198/2024	PANKAJ KUMAR MOHANTY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
217	D-WP(C)/2199/2024	UPENDRANATH MOHAPATRA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
218	D-WP(C)/2200/2024	SARASWATI DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
219	D-WP(C)/2201/2024	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //
220	D-WP(C)/2204/2024	KHYAMAKAR PARIDA VS AO, ORISSA GRAMYA BANK, KEONJHAR	ARIJEET MISHRA VS	// 0 //
221	D-WP(C)/2205/2024	RADHAMADHAB MOHANTY VS MADHUSMITA NAYAK	NALINIKANTA SAHOO VS	// 0 //
222	D-WP(C)/2206/2024	RAJVEER PRASAD @ RAJVEER SAHA VS STATE TRANSPORT AUTHORITY	DEBABRATA DAS VS	// 0 //
223	D-WP(C)/2207/2024	RASALPUR GRAM PANCHAYAT, BALASORE VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
224	D-WP(C)/2208/2024	BANABIHARI SWAIN VS ADITYA CAR AUTOMOTIVES PVT. LTD. PAHALA	SUDHANSU SEKHAR JENA VS	// 0 //
225	D-WP(C)/2209/2024	DEEPAK KUMAR KHUNTIA VS THE CHIEF GENERAL MANAGER IN CHARGE DEPT. OF BANKING OPERATION AND DEVELOPMENT, RBI, MUMBAI	SUSANTA KUMAR BARAL VS	// 0 //
226	D-WP(C)/2210/2024	UPENDRA KUMAR NAYAK VS PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR	CHITTA RANJAN PATTNAIK VS	// 0 //
227	D-WP(C)/2211/2024	M/S BHAGABATI PRASAD KAR, KENDRAPARA	DAITARI BEHERA	//

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		VS	VS	0
228	D-WP(C)/2212/2024	SUPDT. CGST AND CENTRAL EXCISE, KENDRAPARA M/S. MAA SHANTI PADDY PROCESSING PVT. LTD. BBSR	SIDHESWAR RATH	//
		VS	VS	0
229	D-WP(C)/2213/2024	STATE OF ODISHA BANAMALI JENA	UMAKANT SAHOO	//
		VS	VS	0
230	D-WP(C)/2214/2024	STATE OF ODISHA AMBIKA SANKAR MISHRA	MANOJ VERMA	//
		VS	VS	0
231	D-WP(C)/2215/2024	STATE OF ODISHA DR. ANUP PATTANAİK	UMAKANT SAHOO	//
		VS	VS	0
232	D-WP(C)/2216/2024	STATE OF ODISHA ALL ODISHA ORTHOPEDICALLY HANDICAPPED WELFARE ASSOCIATION, NAYAGARH	BH. JITENDRA KUMAR LENKA	//
		VS	VS	0
233	D-WP(C)/2217/2024	STATE OF ODISHA RADHA BALLABHA MISHRA	MANOJ VERMA	//
		VS	VS	0
234	D-WP(C)/2219/2024	STATE OF ODISHA MITALI MAHAPATRA	MD. GOLAM MADANI	//
		VS	VS	0
235	D-WP(C)/2220/2024	STATE OF ODISHA AJIT DAS	NETRANANDA BISWAL	//
		VS	VS	0
236	D-WP(C)/2221/2024	STATE OF ODISHA MD. AKIKUR RAHEMAN	SAIBRATA RATH	//
		VS	VS	0
237	D-WP(C)/2222/2024	STATE OF ODISHA RANJITA MALLICK	DEBADEEPTA SAHOO	//
		VS	VS	0
238	D-WP(C)/2223/2024	STATE OF ODISHA PRANATI JENA @ SWAIN	NETRANANDA BISWAL	//
		VS	VS	0

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239	D-WP(C)/2224/2024	LIC OF INDIA, EAST CENTRAL ZONE, BIHAR KAMALINI GARIA VS THE COLLECTOR CUM D.M. SONEPUR	SOHAN MISHRA VS	// // 0 //
240	D-WP(C)/2225/2024	SUBHENDU PRADHAN VS STATE OF ODISHA	DINESH CHANDRA RAY VS	// 0 //
241	D-WP(C)/2226/2024	SITARAM PATRA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	// 0 //
242	D-WP(C)/2227/2024	RABINA MALLICK VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
243	D-WP(C)/2230/2024	PRAMOD KUMAR SWAIN VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
244	D-WP(C)/2231/2024	BIDYADHAR JENA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// 0 //
245	D-WP(C)/2232/2024	JYOTI PRAKASH TANDI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
246	D-WP(C)/2233/2024	M/S. SRI SAI CONSTRUCTION, BOLANGIR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
247	D-WP(C)/2234/2024	DINGAR KUMBHAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
248	D-WP(C)/2235/2024 WP(C)/937/2024	DUSHASAN DASH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
249	D-WP(C)/2237/2024 WP(C)/916/2024	JUGAL KISHORE NAIK VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //

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250	D-WP(C)/2238/2024 WP(C)/938/2024	AVIJIT BEHERA VS PRINCIPAL SECY. TO GOVT., HOME DEPT., BBSR	AMIYA KUMAR CHHATOI VS	// 0 //
251	D-WP(C)/2239/2024	NABIN BINDHANI VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
252	D-WP(C)/2240/2024	DITIKRUSHNA GANJHU VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
253	D-WP(C)/2242/2024	CHANDAN KUMAR MAHANTA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
254	D-WP(C)/2243/2024 WP(C)/863/2024	M/S CHANDESWAR RICE MILL, GANJAM VS THE AO, IDBI BANK LTD., BERHAMPUR	KARUNAKAR NAYAK VS	// 0 //
255	D-WP(C)/2244/2024	MADAN GOND VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
256	D-WP(C)/2245/2024	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
257	D-WP(C)/2246/2024	SHALINI MAHAPATRA VS NALINI SRINIVAS PENUMALLA	ABHILASH MISHRA VS	// 0 //
258	D-WP(C)/2247/2024	KAMALESH PRASAD MISHRA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
259	D-WP(C)/2248/2024	SABITARANI JAGDEB VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
260	D-WP(C)/2249/2024	SWAPNIL SWAIN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
261	D-WP(C)/2250/2024	DAMBARUDHARA MAHANTA	ASISH KUMAR RAY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/2251/2024	AJAYA KUMAR MAHAPATRA	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/2253/2024	CHITTA RANJAN GIRI	DEBASIS MITRA	//
		VS	VS	0
		THE BRANCH MANAGER, UNION BANK OF INDIA, KEONJHAR		//
264	D-WP(C)/2254/2024	SADASHIBA PENTHOI	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/2255/2024	AMEEYA KUMAR RANJIT	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/2256/2024	BRAJA KISHORE SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	0
		CHIEF COMMNR. GST, CX AND CUSTOMS, BBSR		//
267	D-WP(C)/2257/2024	RATIKANTA BEHERA	CHITRASEN PARIDA	//
		VS	VS	0
		CBDT., NEW DELHI		//
268	D-WP(C)/2258/2024	RUDRA PRASAD MISHRA	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/2259/2024	L. NAGESWAR ACHARY	SHASHI BHUSAN JENA	//
		VS	VS	0
		SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT. BBSR		//
270	D-WP(C)/2260/2024	DHANAPATI MEHER	RABINDRA NATH PRUSTY	//
	WP(C)/873/2024	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/2261/2024	PRAKASH CHANDRA NAYAK	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/2262/2024	BARUNA KUMAR BARIK	AUROBINDA SAHOO	//
		VS	VS	0



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273	D-WP(C)/2263/2024	STATE OF ODISHA KISHORE CHANDRA BISWAL VS	AUROBINDA SAHOO VS	// // 0
274	D-WP(C)/2264/2024	STATE OF ODISHA RADHA KRUSHNA JENA VS	SHASHI BHUSAN JENA VS	// // 0
275	D-WP(C)/2265/2024	SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT. BBSR SATYABHAMA PRADHAN VS	ARUN KUMAR MISHRA VS	// // 0
276	D-WP(C)/2266/2024	THE REGIONAL MANAGER, LIC HOUSING FINANCE LTD., BBSR PRINCIPAL, SURAJMAL SAHA MAHAVIDYALAYA, PURI VS	SRIDHAR RATH VS	// // 0
277	D-WP(C)/2267/2024	STATE OF ODISHA ASWIN KUMAR SWAIN VS	SHASHI BHUSAN JENA VS	// // 0
278	D-WP(C)/2268/2024	SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT. BBSR JAGABANDHU ROUT VS	PRASANNA KUMAR MISHRA VS	// // 0
279	D-WP(C)/2269/2024	SURESH KUMAR ROUT MARKAR LOHAR @ KERKETTA VS	BHARAT BHUSAN ROUTRAY VS	// // 0
280	D-WP(C)/2270/2024	COLLECTOR, SUNDARGARH TARUN PRAKASH CHOUDHARY VS	JIBAN RANJAN DASH VS	// // 0
281	D-WP(C)/2271/2024	STATE OF ODISHA RABI PARIDA VS	BHARAT BHUSAN ROUTRAY VS	// // 0
282	D-WP(C)/2272/2024	COLLECTOR, SUNDARGARH BALA MUKUNDA PATRA VS	SHASHI BHUSAN JENA VS	// // 0
283	D-WP(C)/2273/2024	SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA, BBSR PRAMILA SINGH VS	SUBHASREE MOHANTY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/2275/2024	SUNIL KUMAR PANDA VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
285	D-WP(C)/2276/2024	AJIT KUMAR SWAIN VS SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT., ODISHA, BBSR	SHASHI BHUSAN JENA VS	// 0 //
286	D-WP(C)/2278/2024	DWARI PRADHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
287	D-WP(C)/2279/2024	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
288	D-WP(C)/2280/2024	SARAT CHANDRA MALLICK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
289	D-WP(C)/2281/2024	TARANI SEN PATEL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
290	D-WP(C)/2282/2024	SUSHIL KUMAR PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
291	D-WP(C)/2284/2024	PRAMODA KUMAR PANY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
292	D-WP(C)/2285/2024 WP(C)/898/2024	SANKAR BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
293	D-WP(C)/2286/2024	SARAT CHANDRA JOSHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
294	D-WP(C)/2288/2024	LAXMI PRASAD CHAND VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
295	D-WP(C)/2289/2024	KULDEEP KUMAR SAHU	SHASHI BHUSAN JENA	//

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296	D-WP(C)/2290/2024	VS SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT., ODISHA, BBSR S. KRISHNA DORA	VS SHARMISTHA SAMAL	0 // //
297	D-WP(C)/2291/2024	VS STATE OF ODISHA RANJAN RAGHUNATH DORA	VS SHARMISTHA SAMAL	0 // //
298	D-WP(C)/2292/2024	VS STATE OF ODISHA RAMA CHANDRA SATAPATHY	VS SHARMISTHA SAMAL	0 // //
299	D-WP(C)/2293/2024	VS STATE OF ODISHA KAILASH CHANDRA SAHU	VS SHASHI BHUSAN JENA	0 // //
300	D-WP(C)/2294/2024	VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA P. PURNA CHANDRA DAS	VS SHARMISTHA SAMAL	0 // //
301	D-WP(C)/2295/2024	VS STATE OF ODISHA SASI BHUSAN SAHU	VS SHARMISTHA SAMAL	0 // //
302	D-WP(C)/2296/2024	VS STATE OF ODISHA JHARNA KUMARI SABOTH	VS SHARMISTHA SAMAL	0 // //
303	D-WP(C)/2297/2024	VS STATE OF ODISHA PRASAN KUMAR PRADHAN	VS SHARMISTHA SAMAL	0 // //
304	D-WP(C)/2298/2024	VS STATE OF ODISHA BHAGABAN PANDA	VS SHASHI BHUSAN JENA	0 // //
305	D-WP(C)/2299/2024	VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., ODISHA, BBSR MEGHARAJ PADHAN	VS SHARMISTHA SAMAL	0 // //
306	D-WP(C)/2300/2024	VS STATE OF ODISHA MOHAMMED AFZAL PARWAIZ	VS SHARMISTHA SAMAL	0 // //

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307	D-WP(C)/2301/2024	STATE OF ODISHA NARASINGH KHADANGA VS	SHARMISTHA SAMAL VS	// // 0
308	D-WP(C)/2302/2024	STATE OF ODISHA KABI CHANDRA BEHERA VS	SHARMISTHA SAMAL VS	// // 0
309	D-WP(C)/2303/2024	STATE OF ODISHA BISWAMITRA PADHAN VS	SHARMISTHA SAMAL VS	// // 0
310	D-WP(C)/2304/2024	STATE OF ODISHA RABINDRA KUMAR SAHU VS	SHARMISTHA SAMAL VS	// // 0
311	D-WP(C)/2306/2024	STATE OF ODISHA CHARAN NAYAK VS	SHARMISTHA SAMAL VS	// // 0
312	D-WP(C)/2307/2024	STATE OF ODISHA DEBARAJ MALLIK VS	SHARMISTHA SAMAL VS	// // 0
313	D-WP(C)/2309/2024	STATE OF ODISHA RAMA KRISHNA NANDA VS	SHARMISTHA SAMAL VS	// // 0
314	D-WP(C)/2310/2024	STATE OF ODISHA UJWALA BADATYA VS	SHARMISTHA SAMAL VS	// // 0
315	D-WP(C)/2311/2024	STATE OF ODISHA SURJYA NARAYAN GOUDA VS	SHARMISTHA SAMAL VS	// // 0
316	D-WP(C)/2312/2024	STATE OF ODISHA PRASHANNA KUMAR SATAPATHY VS	SHARMISTHA SAMAL VS	// // 0
317	D-WP(C)/2314/2024	STATE OF ODISHA RAJEEB KUMAR KALIA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// // 0 //

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318	D-WP(C)/2316/2024	SMITARANI PATI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
319	D-WP(C)/2317/2024	BIBHUTI PRASAD SAMANTARAY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
320	D-WP(C)/2319/2024	JITENDRA KUMAR NAG VS GOVT. OF ODISHA	SWAPNIL ROY VS	// 0 //
321	D-WP(C)/2320/2024 WP(C)/932/2024	DIBAKAR RATHA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
322	D-WP(C)/2322/2024	TRINATH SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
323	D-WP(C)/2323/2024	JALANDHAR JANI VS GOVT. OF ODISHA	SWAPNIL ROY VS	// 0 //
324	D-WP(C)/2324/2024 WP(C)/928/2024	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
325	D-WP(C)/2325/2024	ATUL KUMAR OJHA VS MADHUSUDAN DAS	LALITENDU MOHAPATRA VS	// 0 //
326	D-WP(C)/2327/2024	RANJITA MAJHI VS GOVT. OF ODISHA	SWAPNIL ROY VS	// 0 //
327	D-WP(C)/2329/2024	NILA PRASANTA KUMAR BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
328	D-WP(C)/2330/2024	FAKIRA CHARAN NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
329	D-WP(C)/2331/2024	MANOJ KUMAR KHATUA	PRAFULLA KUMAR MAHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/2332/2024	BASUDEV MALLICK	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/2334/2024	SURENDRA SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/2335/2024	BIDU BAG	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/2337/2024	SUBODHA KUMAR PARIDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/2338/2024	GOPINATH SRICHANDAN	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/2339/2024	MADHUSUDAN NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/2340/2024	MANORAMA RAUTRAY	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA, BBSR		//
337	D-WP(C)/2341/2024	M. SATYANARAYAN REDDI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/2343/2024	RAMA CHANDRA PARIDA	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		CUTTACK CENTRAL CO OPERATIVE BANK LTD., CUTTACK		//
339	D-WP(C)/2344/2024	PRAMOD KUMAR MOHANTY	NIRMAL RANJAN ROURTRAY	//
		VS	VS	0
		UNION OF INDIA		//
340	D-WP(C)/2345/2024	DR. ANGURBALA DHAL	SUMAN MODI	//
	WP(C)/915/2024	VS	VS	0

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341	D-WP(C)/2346/2024	STATE OF ODISHA KESHAB CHANDRA SAHOO VS	ARJUNA CHARANA BEHERA VS	// // 0
342	D-WP(C)/2347/2024	STATE OF ODISHA RAMABALLAV MAHAPATRA VS	DAYANANDA MOHAPATRA VS	// // 0
343	D-WP(C)/2348/2024	UTKAL UNIVERSITY OF CULTURE, BBSR KASHINATH DAS VS	SURENDRA KUMAR DASH VS	// // 0
344	D-WP(C)/2350/2024	STATE OF ODISHA DEBIPRASAD KAR VS	AJIT KUMAR PANDA VS	// // 0
345	D-WP(C)/2351/2024	STATE OF ODISHA ANIL KUMAR RANA VS	KARUNAKAR RATH VS	// // 0
346	D-WP(C)/2352/2024	STATE OF ODISHA PRATAP KUMAR SABAT VS	MOHIT AGARWAL VS	// // 0
347	D-WP(C)/2354/2024	ODISHA STATE HOUSING BOARD, BBSR UDIT NAYAK VS	GANESH PRASAD SAMAL VS	// // 0
348	D-WP(C)/2355/2024	STATE OF ODISHA PRASANT PRADHAN VS	ADITYA NARAYAN RAY VS	// // 0
349	D-WP(C)/2356/2024	ADDL. COMMNR. GST, BBSR KHETRABASI NAYAK VS	NIRANJAN PANDA VS	// // 0
350	D-WP(C)/2357/2024	STATE OF ODISHA GYANA RANJAN MISHRA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
351	D-WP(C)/2358/2024	STATE OF ODISHA NITYANANDA JENA VS	AMITAV DAS VS	// // 0
		COLLECTOR AND D.M., BALASORE		//

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352	D-WP(C)/2359/2024	RICH ENGINEERS AND DEVELOPERS, BBSR VS PUNJAB NATIONAL BANK, BBSR	BISWAJIT NAYAK VS	// 0 //
353	D-WP(C)/2360/2024	SURESH PRASAD DEHURI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
354	D-WP(C)/2361/2024	BISHNU CHARAN ROUT VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
355	D-WP(C)/2362/2024	NARENDRA BARIK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
356	D-WP(C)/2363/2024	NALINI DALAI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
357	D-WP(C)/2364/2024	SASHIKANTA BEHURA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
358	D-WP(C)/2366/2024	BIKASH KUMAR BARAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
359	D-WP(C)/2367/2024	RABINDRA KUMAR KASTA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
360	D-WP(C)/2368/2024	PURNIMA PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
361	D-WP(C)/2369/2024 WP(C)/901/2024	DR. AJO BABU GEORGE VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
362	D-WP(C)/2370/2024 WP(C)/906/2024	VIP POWER PROJECTS PVT. LTD., NEW DELHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
363	D-WP(C)/2371/2024	KAMALA GOUDA	MONOMOY BASU	//



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		VS	VS	0
		STATE OF ODISHA		//
364	D-WP(C)/2374/2024	M/S BRIJESH AGRAWAL, CHATTISGARH	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/2375/2024	SASMITA PANIGRAHY	SRIDHAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/2377/2024	DAMBARUDHAR NAYAK	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/2379/2024	JANNAT ARA BEGUM	SANKET KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/2382/2024	SOM MOHAPATRA	AJIT CHANDRA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/2384/2024	JAMUNA PATRA	KHAN MAHMOODUL HASAN NIAMATI	//
		VS	VS	0
		AO AND CHIEF MANAGER, UNION BANK OF INDIA, BERHAMPUR		//
370	D-WP(C)/2386/2024	M/S. BASANTI ELECTRICALS AND CONSTRUCTION, JAJPUR	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/2387/2024	SURENDRA MALIK	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/2389/2024	SURESH BARIK	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/2390/2024	FAKIRA SAHOO	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/2392/2024	DAUD KHAN	PURNA CHANDRA MISHRA	//
		VS	VS	0

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375	D-WP(C)/2393/2024	STATE OF ODISHA RASHMI RANJAN MOHAPATRA VS	PABITRA KUMAR NAYAK VS	// // 0
376	D-WP(C)/2394/2024	STATE OF ODISHA JANAKI SAHOO VS	PURNA CHANDRA MISHRA VS	// // 0
377	D-WP(C)/2397/2024	STATE OF ODISHA SANKHALI SAHU VS	PURNA CHANDRA MISHRA VS	// // 0
378	D-WP(C)/2398/2024	STATE OF ODISHA RUNI BHOI VS	RABI NARAYAN MOHANTY VS	// // 0
379	D-WP(C)/2399/2024	THE GOVT. OF ODISHA SANKHALI SAHU VS	PURNA CHANDRA MISHRA VS	// // 0
380	D-WP(C)/2400/2024	STATE OF ODISHA KAILASH CHANDRA JENA VS	KRISHNA CHANDRA SAHU VS	// // 0
381	D-WP(C)/2401/2024	STATE OF ODISHA PRAVAKAR JAGADEV VS	SUBHASISH DAS VS	// // 0
382	D-WP(C)/2402/2024	STATE OF ODISHA KANHU SAHOO VS	PURNA CHANDRA MISHRA VS	// // 0
383	D-WP(C)/2404/2024	STATE OF ODISHA RASMITA BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0
384	D-WP(C)/2406/2024	STATE OF ODISHA LAXMIDHAR DASH VS	GOPINATH MISHRA VS	// // 0
385	D-WP(C)/2409/2024	JAGANNATH TEMPLE ADMINISTRATION, PURI TAPAN KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/2410/2024	ARPIT SARANGI VS OFFICE OF THE COLLECTOR CUM D.M., SUNDARGARH	VS	// 0 //
387	D-WP(C)/2414/2024	SUBHENDU NARAYAN MOHANTY VS CHIEF ADMINISTRATIVE OFFICER, SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI	ASIT KUMAR JENA VS	// 0 //
388	D-WP(C)/2416/2024	BISWANATH MALIK VS STATE OF ODISHA	BIBHUTI BHUSHAN ROUT VS	// 0 //
389	D-WP(C)/2420/2024	JAGANNATH DAS SATNAMI VS STATE OF ODISHA	JAGDISH BISWAL VS	// 0 //
390	D-WP(C)/2422/2024	ANANDA KUMAR DHARUA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
391	D-WP(C)/2424/2024	THE EXECUTIVE ENGINEER (ELECT.) RAYAGADA VS SANTOSH KUMAR GOPALCHETTY	PRASANTA KUMAR TRIPATHY VS	// 0 //
392	D-WP(C)/2427/2024	PRAVAKAR JENA VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
393	D-WP(C)/2430/2024	ASHISH KUMAR SHARMA VS TINU SHARMA	DEEPALI MAHAPATRA VS	// 0 //
394	D-WP(C)/2431/2024	BIRBAL GUPTA VS COLLECTOR, BALASORE	BHASKAR CHANDRA PANDA VS	// 0 //
395	D-WP(C)/2432/2024	OSEB SHRMIK MAHASANGHA, BBSR VS MANAGING DIRECTOR, ORISSA HYDRO POWER CORP. JANAPATH	SOMANATH MISHRA VS	// 0 //
396	D-WP(C)/2433/2024	SHALINI MAHAPATRA VS NALINI SRINIVAS PENUMALLA	ABHILASH MISHRA VS	// 0 //
397	D-WP(C)/2435/2024	SUSANTA KUMAR JENA	SUBHRANSU BHUSAN MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
398	D-WP(C)/2436/2024	ABHILASH BRAHMA	JYOTIRMOY MOHAPATRA	//
		VS	VS	0
		SECY. STATE TRANSPORT COMMNR., CTC		//
399	D-WP(C)/2437/2024	MANIK HANS	RASHMI REKHA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/2438/2024	BHAGIRATHI JENA	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		SUB REGISTRAR, KENDRAPARA		//
401	D-WP(C)/2443/2024	JAGANNATH SETHY	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/2444/2024	BHOLASHANKAR HOTTA	SURYAKANTA DASMOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/2446/2024	GOKULA CHANDRA KAR	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/2447/2024	M/S RE SUSTAINABILITY LTD. HYDERABAD	VENUGOPAL MOHAPATRA	//
		VS	VS	0
		B.M.C., BBSR		//
405	D-WP(C)/2448/2024	GOVINDA KUMAR PATRA	SURYAKANTA DASMOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	D-WP(C)/2449/2024	BADAL KUMAR THORASIA	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
407	D-WP(C)/2452/2024	LOHIT KUMAR MANGARAJ	SURYAKANTA DASMOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	D-WP(C)/2453/2024	PURNA CHANDRA SAHOO	SANJIB MOHANTY	//
		VS	VS	0

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409	D-WP(C)/2455/2024	STATE OF ODISHA PRIYATAMA BAL VS	GOPAL KRUSHNA MOHANTY VS	// // 0
410	D-WP(C)/2457/2024	STATE OF ODISHA LAXMI KANTA BISWAL VS	SURYAKANTA DASMOHAPATRA VS	// // 0
411	D-WP(C)/2459/2024	STATE OF ODISHA MAHESH KUMAR PADHY@PADHI VS	SURYAKANTA DASMOHAPATRA VS	// // 0
412	D-WP(C)/2460/2024	STATE OF ODISHA MANAGING COMMITTEE OF JAGABALIA VOCATIONAL HIGH SCHOOL, PURI VS	KUNAL KUMAR SWAIN VS	// // 0
413	D-WP(C)/2464/2024	STATE OF ODISHA JAGAN KUMAR MISHRA VS	SURYAKANTA DASMOHAPATRA VS	// // 0
414	D-WP(C)/2466/2024	STATE OF ODISHA UNION OF INDIA VS PRADIP KUMAR DASH	CHANDRAKANTA PRADHAN,,SR. PANEL COUNSEL(GOVT. OF INDIA) VS	// // 0
415	D-WP(C)/2468/2024	BIKASH PANIGRAHI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// // 0
416	D-WP(C)/2471/2024	ORISSA DIESEL ENGINES PVT. LTD. BBSR VS R.T.O. BBSR-1	KHIROD CHANDRA MAJHI VS	// // 0
417	D-WP(C)/2472/2024	ORISSA DIESEL ENGINES PVT. LTD., BBSR VS R.T.O., BBSR I	KHIROD CHANDRA MAJHI VS	// // 0
418	D-WP(C)/2473/2024	ORISSA DIESEL ENGINES PVT. LTD. BBSR VS R.T.O, TALCHER	KHIROD CHANDRA MAJHI VS	// // 0
419	D-WP(C)/2475/2024	DHRUBA CHARAN BIHARI VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// // 0

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420	D-WP(C)/2477/2024	ORISSA DIESEL ENGINES PVT. LTD. BBSR VS R.T.O. BBSR-1	KHIROD CHANDRA MAJHI VS	// 0 //
421	D-WP(C)/2479/2024	ASHOK KUMAR ROUT VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
422	D-WP(C)/2491/2024	FIROJ KUMAR TURUK VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
423	D-WPCRL/1722/2024	KSHMANIDHI MEHER VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	/ /0 0 //
424	D-ABLAPL/1674/2024	BULU @ BIKASH MOHANTY VS STATE OF ODISHA	MANORANJAN MUDULI VS	BARAMBA /274 /2023 0 //
425	D-ABLAPL/1677/2024	DASARATHI MIRDHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	SUBALAYA /2 /2024 0 //
426	D-ABLAPL/1679/2024	SUSIL LUHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /467 /2023 0 //
427	D-ABLAPL/1680/2024	BIBHUDUTTA MISHAL @ ROCKY VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	RAYAGADA /125 /2023 0 //
428	D-ABLAPL/1681/2024	SANYASI KUSULIA @ KAUSALYA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AMBADOLA /200 /2023 0 //
429	D-ABLAPL/1683/2024	RAMDAS PANAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /333 /2023 0 //
430	D-ABLAPL/1684/2024	SUMITRA MAITY VS STATE OF ODISHA	KARUNAKAR NAYAK VS	MARINE PST TALCHUA /27 /2023 0 //
431	D-ABLAPL/1685/2024	DIPU @ BISWANATH KHANDEITARAY @ KHANDAYATARAY	SANJIB KUMAR BHANJADEO	KHURDA SADAR /111 /2023

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		VS	VS	()
432	D-ABLAPL/1688/2024	STATE OF ODISHA ASHISH PRATAP SAMAL	MOHAMMAD AKRAM	// MOTANGA /188 /2022
		VS	VS	()
433	D-ABLAPL/1689/2024	STATE OF ODISHA KANTESAN @ SAHADEV MAHAKUDA	PRADEEP KUMAR DAS	// NANDIPADA /58 /2007
		VS	VS	()
434	D-ABLAPL/1690/2024	STATE OF ODISHA SAMBHU PRADHAN @ PREMANANDA PRADHAN	RABI NARAYAN MOHANTY	// PIPLI /203 /2016
		VS	VS	()
435	D-ABLAPL/1692/2024	STATE OF ODISHA DHRUP MUKHI@ANANDA	JAGANNATH BHUYAN	// PHULBANI TOWN /144 /2023
		VS	VS	()
436	D-ABLAPL/1693/2024	STATE OF ODISHA DARSHAN PADHAN	ABHILASH MISHRA	// / /0
		VS	VS	()
437	D-ABLAPL/1694/2024	STATE OF ODISHA KANAK DEI @ DALAI	RABI NARAYAN MOHANTY	// / /0
		VS	VS	()
438	D-ABLAPL/1696/2024	STATE OF ODISHA BHOJRAJ BEHERA	PRASHANTA KUMAR NAYAK	// SINDHIKELA PS /301 /2023
		VS	VS	()
439	D-ABLAPL/1697/2024	STATE OF ODISHA SK WAJID @ RUBLU	SAPAN KUMAR LENKA	// BALIANTA P.S. /267 /2020
		VS	VS	()
440	D-ABLAPL/1698/2024	STATE OF ODISHA LIAKAT KHAN	BHARAT JALLI	// TANGI (KHURDA) /45 /2024
		VS	VS	()
441	D-ABLAPL/1699/2024	STATE OF ODISHA N. RAJU	LAMBODOR ACHARI	// BADABAZAR /313 /2022
		VS	VS	()
442	D-ABLAPL/1700/2024	STATE OF ODISHA ANJAYA BANICHUR	PRAJIT KUMAR PRADHAN	// / /0
		VS	VS	()

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443	D-ABLAPL/1701/2024	STATE OF ODISHA SAROJ KUMAR DEO VS	KOUSIK ANANDA GURU VS	// DHANUPALI /80 /2022 ()
444	D-ABLAPL/1703/2024	STATE OF ODISHA MOHD. RIYAZ ALAM VS	AMLAN SHAKTI PAUL VS	// NCB BHUBANESWAR /1 /2023 ()
445	D-ABLAPL/1708/2024	STATE OF ODISHA GIVSON PADAL VS	RAJIB LOCHAN PATTANAIAK VS	// POTTANGI /24 /2023 ()
446	D-ABLAPL/1710/2024	STATE OF ODISHA BANI MALIK VS	AJIT CHANDRA MOHAPATRA VS	// BHADRESWAR /148 /2023 ()
447	D-ABLAPL/1714/2024	STATE OF ODISHA SIBA SHANKAR MAJHI VS	TUKUNA KUMAR MISHRA VS	// KASHIPUR /159 /2022 ()
448	D-ABLAPL/1721/2024	STATE OF ODISHA ANAND MAJHI VS	AMIT BISWAL VS	// R.UDAYAGIRI /141 /2022 ()
449	D-ABLAPL/1726/2024	STATE OF ODISHA AMAN SINGHAL @ AGARWAL VS	KULDEEP MOHANTY VS	// RAGHUNATHPALI /8 /2024 ()
450	D-ABLAPL/1728/2024	STATE OF ODISHA JAYANTI JENA VS	PRAKASH KUMAR MISHRA VS	// JUDUM /3 /2024 ()
451	D-ABLAPL/1730/2024	STATE OF ODISHA SAROJ KUMAR SAHOO VS	KAUSTUVA MOHANTY VS	// KHUNTUNI /6 /2024 ()
452	D-ABLAPL/1733/2024	STATE OF ODISHA KALANDI @ GOUTAM LENKA VS	PRABIR KUMAR RAY VS	// BALIKUDA /556 /2023 ()
453	D-ABLAPL/1734/2024	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// JAGATSINGPUR /10 /2024 () //



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454	D-ABLAPL/1736/2024	RANJAN KUMAR PARIDA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /495 /2023 () //
455	D-ABLAPL/1737/2024	SANJAY KULDIP VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SUNABEDA /128 /2022 () //
456	D-ABLAPL/1738/2024	AMAN SINGHAL @ AGARWAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAGHUNATHPALI /13 /2024 () //
457	D-ABLAPL/1739/2024	SANTILATA DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /497 /2023 () //
458	D-ABLAPL/1742/2024	LITUNA@SAROJ KUMAR PARIDA VS STATE OF ODISHA	AKASH BHUYAN VS	KUJANGA /492 /2023 () //
459	D-ABLAPL/1743/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	SUSAMPAD HOTA VS	SALIPUR /186 /2023 () //
460	D-ABLAPL/1744/2024	BISHNU PRASAD DASH VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	JAGATSINGPUR /25 /2024 () //
461	D-ABLAPL/1746/2024	PRAKASH CHANDRA GHADEI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BANAPUR P.S. /251 /2023 () //
462	D-ABLAPL/1748/2024	ANIL@ALIN KUMAR PANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SASON /86 /2023 () //
463	D-ABLAPL/1751/2024	BALARAM BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /267 /2023 () //
464	D-ABLAPL/1752/2024	SHIBNANDA DASH VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /267 /2023 () //
465	D-ABLAPL/1756/2024	SUPRAKASH MANDAL	DEBASISH SAMAL	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
466	D-ABLAPL/1758/2024	SK. ARFAN	ABAKASH NANDA	SINGLA /113 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	D-ABLAPL/1763/2024	PRADYUMNA PADHAN	TIRTH KUMAR SAHU	SAINTALA /347 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	D-ABLAPL/1765/2024	SK. MAQBOOL @ MAKUA	JAJATI KESHARI KHUNTIA	KENDRAPARA /305 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	D-ABLAPL/1766/2024	RINKU MOHANTY	SURYAKANTA DWIBEDI	PHULBANI SADAR /203 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	D-ABLAPL/1767/2024	SHISHIR KUMAR NAYAK	SATYAJIT MOHAPATRA	BHANDARIPOKHARI /8 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	D-ABLAPL/1769/2024	D.RABI DORA	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /698 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	D-ABLAPL/1772/2024	D.RABI DORA	JYOTIRMAYA SAHOO	PURUSHOTTAMPUR /699 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	D-ABLAPL/1774/2024	SANGRAM KESHARI ROUT	JYOTIRMAYA SAHOO	BENTKAR (42 MOUZA) UPD CUTTACK /404 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	D-ABLAPL/1776/2024	KRUSHNA CHANDRA JENA	MANAS KUMAR CHAND	JANKIA P.S. /12 /2024
		VS	VS	()
		STATE OF ODISHA		//
475	D-ABLAPL/1777/2024	SANJUKTA ROUT	JYOTIRMAYA SAHOO	BENTKAR (42 MOUZA) UPD CUTTACK /404 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	D-ABLAPL/1779/2024	RUPAM MEDINI RAY	SALAUDDIN KHAN	TALCHER TOWN /21 /2024
		VS	VS	()

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477	D-ABLAPL/1786/2024	STATE OF ODISHA SHEIKH FAZLUDDIN @ SK. FAZLUDDIN VS	LAXMINARAYAN PATEL VS	// //0 ()
478	D-ABLAPL/1788/2024	STATE OF ODISHA HIMANSHU SEKHAR SUKLA VS	RANJIT MOHANTY VS	// NIKIRAI /9 /2024 ()
479	D-ABLAPL/1789/2024	STATE OF ODISHA BUDHANATH SAHOO VS	ABHIMANYU PARIDA VS	// GOBINDAPUR /4 /2024 ()
480	D-ABLAPL/1792/2024	STATE OF ODISHA NAURI@ PRASANTA BALA VS	PANCHANAN PANIGRAHI VS	// PARJANG /10 /2024 ()
481	D-ABLAPL/1796/2024	STATE OF ODISHA MANJU DAS VS	SUNIL KUMAR PANDA VS	// SAMBALPUR TOWN /11 /2024 ()
482	D-ABLAPL/1797/2024	STATE OF ODISHA NIMAIN PADHAN VS	KIRTAN DANG VS	// MURIBAHAL /337 /2023 ()
483	D-ABLAPL/1802/2024	STATE OF ODISHA BASANTA SAHU VS	JAYADEBA BEHERA VS	// LARAMBA /13 /2024 ()
484	D-ABLAPL/1805/2024	STATE OF ODISHA RINKU @ SARADA PRASAD @ SARADA PRASANNA SAHOO VS	PRADEEP KUMAR DASH VS	// MARSHAGHAI /7 /2024 ()
485	D-ABLAPL/1807/2024	STATE OF ODISHA MANMATH KUMAR SAHOO VS	PRADEEP KUMAR DASH VS	// MARSHAGHAI /7 /2024 ()
486	D-ABLAPL/1809/2024	STATE OF ODISHA PARIJIT DALEI VS	PRATAP CHANDRA MISHRA VS	// BEGUNIA P.S. /11 /2024 ()
487	D-ABLAPL/1815/2024	STATE OF ODISHA SURAJ @ SURAJ BAG VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /66 /2018 () //

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488	D-ABLAPL/1821/2024	MITARANI PALAI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BASUDEVPUR /4 /2024 () //
489	D-ABLAPL/1822/2024	PHULA GAMANGO VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	ADVA /167 /2022 () //
490	D-ABLAPL/1823/2024	AKHI@AKHILA ROUT VS STATE OF ODISHA	BIRANCHI NARAYAN SAMAL VS	DHENKANAL SADAR /29 /2024 () //
491	D-ABLAPL/1828/2024	SUDAM ROUT VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /415 /2023 () //
492	D-ABLAPL/1830/2024	DAMAYANTI MAHANTA VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	KEONJHAR SADAR /413 /2021 () //
493	D-ABLAPL/1832/2024	MANOJ KUMAR JENA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /11 /2024 () //
494	D-ABLAPL/1834/2024	SUNIL KUMAR NAYAK VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	NACHUNI /19 /2024 () //
495	D-ABLAPL/1835/2024	JAYAPRAKASH PARIDA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	NACHUNI /20 /2024 () //
496	D-ABLAPL/1836/2024	BIBHUTI PADHY VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	NACHUNI /21 /2024 () //
497	D-ABLAPL/1837/2024	RANJAN KUMAR DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /497 /2023 () //
498	D-ABLAPL/1842/2024	PRATIMA MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SAMBALPUR TOWN /11 /2024 () //
499	D-ABLAPL/1848/2024	BIJAY SANA	PRANAB KUMAR DAS	MOTU /148 /2023

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		VS STATE OF ODISHA	VS	0 //